

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS  
1955**

**THIRTY-FIRST REPORT**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI**

*July, 1955.*

0. 22

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri P. Natesan.
3. Shri Raghunath Singh.
4. Shri Nageshwar Prasad Sinha.
5. Shri Ganesh Sadashiv Altekar
6. Shri Goswamiraja Sahdeo Bharati
7. Shri Narendra P. Nathwani
8. Shri Daulat Mal Bhandari
9. Shrimati Ila Palchoudhuri
10. Shri N. Rachiah
11. Dr. Natabar Pandey
12. Shri Bhawani Singh
13. Shri T. B. Vittal Rao
14. Shri C. Madhao Reddi
15. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

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On behalf of the Committee on Private Members' Bills and Resolutions. I, having been authorised by the Committee, present this their Thirty-first Report.

2. The Committee met on the 26th July, 1955, to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 29th July, 1955.

3. The Members whose Resolutions had been included in the List of Business for the 29th July, 1955 were also invited to be present at the meeting. Two of them attended the meeting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 29th July, 1955, recommend the following time-table:—

- |  |   |
|--|---|
| (i) Resolution regarding Central Agricultural Finance Corporation.     | Out of the total time of 3 hours allotted to this Resolution 1 hour and 30 minutes were taken up on the 22nd April, 1955. The balance of 1 hour and 30 minutes may be completed on the 29th July, 1955. |
| (ii) Resolution regarding Appointment of a Pay Commission              | 3 hours.  |
| (iii) Resolution regarding Contributory Health Service Scheme.         | 1½ hours.   |
| (iv) Resolution regarding taking over of Light Railways by Government. | 1½ hours.   |

NEW DELHI;  
The 27th July, 1955.

GANESH SADASHIV ALTEKAR.

## APPENDIX

### **Motion re: Adoption of the Thirty-first Report of the Committee on Private Members' Bills and Resolutions**

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 29th July, 1955:—

“That this House agrees with the Thirty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 27th July, 1955.”

[L. S. Deb., dated 29th July, 1955.]